GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA UNSTARRED QUESTION NO. 2776 (TO BE ANSWERED ON 11.03.2020)

CHANGE IN RTI ACT

†2776. SHRI KAUSHALENDRA KUMAR:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government is considering to bring certain changes in the Right to Information Act, 2005;
- (b) if so, the details of these rules which are likely to be changed by the Government; and
- (c) the reasons behind bringing the aforesaid changes along with the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a): No Sir.

(b) & (c): Do not arise.
